

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
127/241-242/ND/2020

IN THE MATTER OF:
Nitesh Bhardwaj

...APPLICANT

Vs.

M/s. BRB Constructions Pvt. Ltd.

...RESPONDENT

Section
Under Section 241-242

Order delivered on 11.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

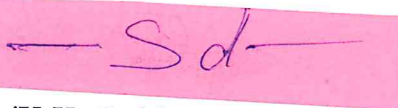
:Mr. Ashutosh Gupta, Mr. Gaurav
Rana, Mr. Abhishek Aggarwal,
Advocates.

For the Respondent

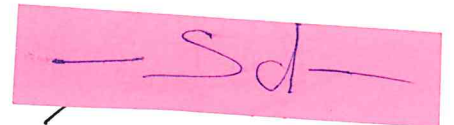
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ORDER

Heard the submissions made by the Ld. Counsel for the petitioner. Let Registry serve notice on the respondents to appear and file their reply before the next date of hearing i.e. **19th February, 2021.**



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)